

(c) Rs. 570 crores.

(d) It is not possible to quantify the production from these exploratory wells at this stage.

Use of Xerox Machines in Courts

4048. SHRI E. AYYAPU REDDY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is a proposal to introduce modern techniques in subordinate trial courts for the purpose of recording evidence, for the purpose of supplying instantaneous copies of evidence and judgement the litigant public by the use of Xerox machines etc ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDAWAJ) : (a) and (b) : In their 77th Report the Law Commission recommended that instead of typing the copies of judgements and depositions the whole thing could be done by Mechanical or Electronic process. The report was laid on the Table of the House and also sent to State Government and High Courts in 1979 as action was to be taken by them. The attention of the State Governments and High Courts was again drawn in June, 1982 with regard to the recommendations contained in this report.

Opening of Post Offices and Telegraph Offices in Bihar

4049. SHRI PRAKASH CHANDRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of post offices proposed to be opened in Bihar during 1985-86 ;

(b) the total number of telegraph

offices proposed to be opened in Bihar during 1985-86 ; and

(c) of the above post offices and telegraph offices, how many are to be opened in the backward, hill, tribal and far-flung areas ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The number of post offices proposed to be opened in Bihar during 1985-86 is yet to be finalised.

(b) The total number of telegraph office proposed to be opened during 1985-86 in Bihar are yet to be finalised.

(c) Does not arise.

Monitoring Organisation

4050. SHRI K. RAMAMURTHY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the functions of the Monitoring Organisation ;

(b) the projected plan outlay for this organisation in the Sixth Five Year Plan ;

(c) the total amount spent by this organisation so far ; and

(d) the steps being taken to remove the deficiencies, if any, in the working of this organisation and to activate it so that the Sixth Plan target can be achieved ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The Monitoring Organisation is a "field" Organisation which provides the necessary technical and allied data on the basis of wireless monitoring carried out at the monitoring stations of the Ministry (Wireless Planning and Coordination Wing)